HIGH COURT OF MANIPUR IMPHAL

NOTIFICATION

22nd November, 2017

No. HCM/A-49/92-A&E IV(Pt.2)

Consequent upon the preliminary examination

held on 18th November, 2017, the following candidates whose roll numbers given against their names are hereby called for Main Stenography Test for the post of Stenographer Grade -I on ad-hoc basis on 25th November 2017 in the High Court complex at 10:00 am.

SI. No.	Name	Roll No.
1	KABORAMBAM SAPANA CHANU	002
2	KABORAMBAM LARSON	003
3	LUCY GURUMAYUM	007
4	MS SAMUEL	010
5	LAMGOULUN GANGTE	011
6	THOKCHOM SANJOY SINGH	013
7	HAOBIJAM PRATIMA DEVI	017
8	OINAM THOIBA MEITEI	019
9	LHAINEICHONG HAOKIP	021
10	NINGTHOUJAM RAJESHOWER SINGH	038

The shortlisted candidates are to be present 30 minutes before the commencement of the examination.

Sd/(N. ROJIT SINGH)
REGISTRAR(ADMN./PM&P)
HIGH COURT OF MANIPUR
The 22nd November, 2017

Endt. No. HCM/A-49/92-A&E IV(Pt.2)/7-3-897-903

- 1. The Registrar, High Court of Manipur
- 2. The CPC, High Court of Manipur
 - He is requested to upload the above notification and Admit cards of the candidates in the Official Website of this Registry.
 - 3. The Jt. Registrar (Amn./PM&P), High Court of Manipur.
 - 4. The Private Secretary to Hon'ble the Acting Chief Justice.
 - 5. The Private Secretary to Hon'ble Mr. Justice Kh. NobinSingh.
 - 6. P.S. to Registrar General, High Court of Manipur.
 - 7. Notice Board/Guard File/Concerned File.

REGISTRAR(ADMN./PM&P)
HIGH COURT OF MANIPUR